

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-506**  
IB-712/ND/2022  
IA/949/2023

**IN THE MATTER OF:**

Union Bank of India

**....Applicant**

**Vs.**

M/s. PCL Oil & Solvant Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 27.02.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sanjay Bajaj, Mr. Mayank Jain, Advs.  
Mr. Mohit Chaudhary, Mr. Prakhar Mithal, Advs. in  
IA/949/2023

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **13.03.2023**.

**S/d-  
(Court Officer)**